

MR. CHAIRMAN Don't make a speech Put a question.

SHRI JASWANT SINGH: So that it could be easily understood A Member is paid also a first class fare in addition to the utilisation of the pass I would like to ask the hon Minister, if for an ordinary train journey a Member is paid extra, what the difficulty is in paying at least that much to the Member if he chooses to travel by air.

SHRI SATYA NARAYAN SINHA: What is the extra I could not understand. He gets the rail fare for his rail journey. What is the extra?

MR. CHAIRMAN. He can discuss all that in the Committee

REGISTRATION OF ESTATE LABOURERS OF INDIAN ORIGIN IN CEYLON AS IMMIGRANT LABOUR

*442. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a press report to the effect that the Government of Ceylon have issued a directive that the "Stateless" workers of Indian origin in Ceylon should sign a declaration that they are "immigrant labour" if they wish to join the Employees' Provident Fund Scheme; and

(b) if so, what is Government's attitude in this regard?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes The press report in question was however incorrect and the daily newspaper which originally published it later issued a contradiction.

(b) The question does not arise.

देश के विकास कार्यों के पूर्ण होने के परिणामस्वरूप बेकारी

*४४३ श्री नवाबसिंह चौहान : क्या श्रम तथा सेवा नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय रोजगार समिति ने देश के विकास-कार्यों के पूर्ण होने पर उनसे निकले कर्मचारियों की बेकारी के प्रश्न पर विचार किया है, और

(ख) यदि 'हाँ' तो सरकार ने इस मामले में क्या फैसला किया है ?

†[UNEMPLOYMENT AS A RESULT OF COMPLETION OF DEVELOPMENT WORKS IN THE COUNTRY

*443 SHRI NAWAB SINGH CHAUHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Central Committee on Employment has considered the question of unemployment of workers who would be discharged after the completion of the development works in the country, and

(b) if so, what decision Government have taken in the matter?]

श्रम उपमन्त्री (श्री आबिद अली) :

(क) जी हाँ ।

(ख) ऐसे कर्मचारियों की मदद के लिये केन्द्रीय और राज्य सरकारों ने खास केन्द्र खोले हैं ।

†[THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI) : (a) Yes.

(b) Central and State Co-ordinating Unit, have already been set up to assist the surplus workers for the construction projects in finding alternative employment.]

श्री नवाबसिंह चौहान : राज्य सरकारों के बड़े-बड़े धारख ने टट्यादि बन रहे हैं,

† [] English translation.